

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.433

Appeal No. 102/252/ND/2022

IN THE MATTER OF:

Pr. Commissioner of Income Tax -1	...	Applicant
Versus		
M/s Bibhav Jewels Private Limited	...	Respondent

Order under Section 252.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashish Jha, Proxy-Counsel
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
27.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV